



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP259/16	TP 109/17	Hearing	433(e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Masankar Dishpante 9448250300	Resp.	
2.	Ramreddy 9901101333	Petitioner	

Counsel for petitioner is present. He has filed Form No.5. Registry is directed to check and put up. Counsel for petitioner is directed to serve copy of Form No.5 on the counsel for respondent.

List it on 17.08.2017. Counsel for respondent requested time to file objections.

For filing objections, time granted till 17.08.2017.


MEMBER (J)


MEMBER (T)